


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON 'BLE SHRI RAVI KUMAR DURAISAMY -- MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

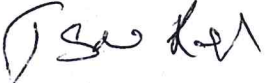

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.52/9/HDB//2017
NAME OF THE COMPANY	Sirpur Paper Mills Limited
NAME OF THE PETITIONER(S)	Rama Road Lines & Others
NAME OF THE RESPONDENT(S)	Sirpur Paper Mills Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mahadev Tirumangari IRP	IRP	mahadev.irs@gmail.com 9866620104	

Counsel for Respondent(s): *Petitioner*

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi	Advo	9848050544	


U. Pradeep Babu DGM, IDBI Bank 
7036003332

ORDER

Heard, Mr.Mahadev T, IRP, Mr.Sharad Sanghi, the Learned Counsel for the Petitioner, Mr.Pradeep Babu, DGM, IDBI Bank. Requests one week time, for consideration of new RP, post the case on 02-11-2017.


Member (T)

pc


Member (J)